

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

VACATIONS - Summer Vacation 2023 i.e. from 03.05.2023 to 31.05.2023 - Appointment of Vacation Civil Judges for the Districts in the State of Telangana - **NOTIFIED.**

ROC.NO.1489/2023- B.SPL.,

NOTIFICATION NO.169 -B.SPL.,

DATED:28.04.2023

In exercise of the powers conferred Under Section 32 (3) of the Telangana Civil Courts Act, 1972 (Act 19 of 1972) the High Court for the State of Telangana at Hyderabad hereby appoints the following designated officers as Vacation Civil Judges for the respective Civil Courts of the Districts during the Summer Vacation 2023.

I TERM - 01.05.2023 to 16.05.2023 (16 days)
II TERM - 17.05.2023 to 31.05.2023 (15 days)

SL. NO.	NAME OF THE DISTRICT	PERIOD	DESIGNATION OF THE OFFICER
(1)	(2)	(3)	(4)
1.	HYDERABAD	I	II Additional Chief Judge, City Civil Court, <i>Hyderabad.</i>
		II	XXVI Additional Chief Judge, City Civil Court, <i>Hyderabad.</i>
2.	ADILABAD	I	Principal District and Sessions Judge, <i>Adilabad.</i>
		II	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum- II Additional District and Sessions Judge, <i>Adilabad.</i>
3.	MANCHERIAL	I	Principal District and Sessions Judge, <i>Kumuram Bheem Asifabad.</i>
		II	Principal District and Sessions Judge, <i>Mancherial.</i>
4.	NIRMAL	I	Principal District and Sessions Judge, <i>Adilabad.</i>
		II	Principal District and Sessions Judge, <i>Nirmal.</i>
5.	KUMURAM BHEEM - ASIFABAD	I	Principal District and Sessions Judge, <i>Kumuram Bheem Asifabad.</i>
		II	Principal District and Sessions Judge, <i>Mancherial.</i>

6.	KARIMNAGAR	I	I Additional District and Sessions Judge, Karimnagar.
		II	Chairman, Land Reforms Appellate Tribunal -cum- II Additional District and Sessions Judge, Karimnagar.
7.	JAGTIAL	I	Principal District and Sessions Judge, Jagtial.
		II	I Addl. District and Sessions Judge, Jagtial.
8.	RAJANNA SIRCILLA	I	Principal District and Sessions Judge, Rajanna Sircilla.
		II	Chairman, Land Reforms Appellate Tribunal -cum- II Additional District and Sessions Judge, Karimnagar.
9.	PEDDAPALLY	I	Industrial Tribunal and Labour Court -cum- Additional District and Sessions Judge, Godavarikhani.
		II	Chairman, Land Reforms Appellate Tribunal -cum- II Additional District and Sessions Judge, Karimnagar.
10.	KHAMMAM	I	Principal District and Sessions Judge, Khammam.
		II	I Additional District and Sessions Judge, Khammam..
11.	BADRADRI KOTHAGUDEM	I	I Additional District and Sessions Judge, Kothagudem.
		II	Principal District and Sessions Judge, Kothagudem.
12.	MAHABUBNAGAR	I	Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, Mahabubnagar.
		II	Judge, Family Court -cum- III Addl. District and Sessions Judge, Mahabubnagar.
13.	JOGULAMBA GADWAL	I	Principal District and Sessions Judge, Nagarkurnool.
		II	I Additional District and Sessions Judge, Gadwal.
14.	WANAPARTHY	I	Principal District and Sessions Judge, Nagarkurnool
		II	Principal District and Sessions Judge, Wanaparthy.
15.	NARAYANPET	I	Principal District and Sessions Judge, Narayanpet.
		II	Judge, Family Court-cum-III Addl. District and Sessions Judge, Mahabubnagar.
16.	NAGARKURNOOL	I	Principal District and Sessions Judge, Nagarkurnool.
		II	Principal District and Sessions Judge, Wanaparthy.

17.	SANGAREDDY	I	Principal District and Sessions Judge, Sangareddy.
		II	III Additional District and Sessions Judge, Sangareddy.
18.	MEDAK	I	Principal District and Sessions Judge, Medak.
		II	Principal District and Sessions Judge, Siddipet.
19.	SIDDIPET	I	I Additional District and Sessions Judge, Siddipet.
		II	Principal District and Sessions Judge, Siddipet.
20.	NALGONDA	I	Principal District and Sessions Judge, Nalgonda.
		II	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nalgonda.
21.	SURYAPET	I	I Additional District and Sessions Judge, Suryapet.
		II	Principal District and Sessions Judge, Suryapet.
22.	YADADRI BHONGIR	I	I Additional District and Sessions Judge, Bhongir.
		II	Principal District and Sessions Judge, Bhongir.
23.	NIZAMABAD	I	I Additional District and Sessions Judge, Nizamabad.
		II	Judge, Family Court-cum- III Additional District and Sessions Judge, Nizamabad.
24.	KAMAREDDY	I	I Additional District and Sessions Judge, Kamareddy.
		II	Judge, Family Court-cum- III Additional District and Sessions Judge, Nizamabad.
25.	RANGAREDDY	I	Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Addl. District & Sessions Judge's Court-cum-II Addl. Metropolitan Sessions Judge's Court, Ranga Reddy District at L.B. Nagar.
		II	VI Additional District and Sessions Judge-cum-VI Additional Metropolitan Sessions Judge-cum-Family Court, Rangareddy District at Kukatpally.
26.	MEDCHAL-MALKAJGIRI	I	II Additional District and Sessions Judge-cum-I Addl. M.S.J -cum-II Addl. Family Court, Medchal-Malkajgiri District at Medchal
		II	I Additional District and Sessions Judge-cum-M.S.J.-cum-Addl. Family Court- cum-Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at Malkajgiri.

27.	VIKARABAD	I	Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Addl. District & Sessions Judge's Court-cum-II Addl. Metropolitan Sessions Judge's Court, Ranga Reddy District at L.B. Nagar
		II	Principal District and Sessions Judge, Vikarabad.
28.	HANUMAKONDA	I	Judge, Family Court-cum-II Addl. District and Sessions Judge, Hanumakonda.
		II	Chairperson, Land Reforms Appellate Tribunal-cum-I Addl. District and Sessions Judge, Hanumakonda.
29.	WARANGAL	I	Principal District and Sessions Judge, Warangal at Hanumakonda.
		II	I Additional District and Sessions Judge, Warangal at Hanumakonda.
30.	JANGAON	I	Principal District and Sessions Judge, Warangal at Hanumakonda.
		II	Principal District and Sessions Judge, Jangaon.
31.	MAHABUBABAD	I	Principal District and Sessions Judge, Mahabubabad.
		II	I Additional District and Sessions Judge, Warangal at Hanumakonda.
32.	MULUGU	I	Principal District and Sessions Judge, Mulugu.
		II	Principal District and Sessions Judge, Jayashankar Bhupalpally.
33.	JAYASHANKAR BHUPALAPALLY	I	Principal District and Sessions Judge, Mulugu.
		II	Principal District and Sessions Judge, Jayashankar Bhupalpally.

*** The Vacation Civil Judges appointed for the above Districts shall hold their sittings at the places where District Courts / Additional District Courts situated outside the Head Quarters, once in a week, either Suo-Motu or on the request of the concerned Bar Associations.*

*** Request for any changes in the above arrangements will not be entertained under any circumstances.*

- NOTE:** 1. The orders are placed in the High Court's Web Site <http://tshc.gov.in> and the copy downloaded from the website is valid for taking further action.
2. All the Prl. District and Sessions Judges / Unit Heads are requested to download the said Proceedings from the internet and to communicate the same to the officers working in their respective Units.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The Chief Judge, City Civil Court, Hyderabad.
 2. The Chief Judge, City Small Causes Court, Hyderabad.
 3. The Metropolitan Sessions Judge, Hyderabad.
 4. The Principal Special Judge for C.B.I. Cases, Hyderabad.
 5. **THE PRL. DISTRICT AND SESSIONS JUDGES / 1 ADDITIONAL DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:**

1) Adilabad	2) Mancherial	3) Nirmal
4) Kumuram Bheem - Asifabad	5) Karimnagar	6) Jagtial
7) Rajanna Sircilla	8) Peddapally	9) Khammam
10) Badradri Kothagudem	11) Mahabubnagar	12) Jogulamba Gadwal
13) Wanaparthy	14) Narayanpet	15) Nagarkurnool
16) Sangareddy	17) Medak	18) Siddipet
19) Nalgonda	20) Suryapet	21) Yadadri Bhongir
22) Nizamabad	23) Kamareddy	24) Rangareddy
25) Medchal-Malkajiri	26) Vikarabad	27) Hanumakonda
28) Warangal	29) Jangaon	30) Mahabubabad
31) Mulugu	32) Jayashankar Bhupalapally	
 6. The Pay and Accounts Officer, Hyderabad.
 7. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
 8. The District Treasury Officer, Shamirpet, Medchal-Malkajiri District.
 9. **THE SECTION OFFICERS :**

a) Special Officers Section	b) Vigilance Cell	c) E-Section
d) Work Review Cell	e) O.P.Cell	f) B-Section
g) Accounts Section	h) Computer Section	i) D-Budget Section

High Court for the State of Telangana at Hyderabad.
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